NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 04.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 224/16	IA 92/17in TP 230/17	For Hearing	391/ 394	Aruba Networks India Pvt. Ltd.

1) For Pelihoner - Paller Smili 9632140423 - 18

Pena. Hati ORDER

I.A 92/17 is taken up today. Smt. M.R Sinchana, Standing Counsel for ROC & R.D reported no objections for allowing I.A 92/17. It has filed for amendment of the scheme. Since ROC & R.D reported no objection. The Application IA 92/17 is allowed vide separate order. For carrying out amendment in the original scheme and for filing amended copy list it on 20/09/2017.

Member (T)

Member (J)